

**THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 12**

Dated Guwahati, the 13<sup>th</sup> February, 2017

**In partial modification of Order No. 61 dated 15.11.2016, Hon'ble the Chief Justice has been pleased to nominate / reallocate following Hon'ble Judges, as Portfolio Judges for the Districts shown below against their Lordships' names:-**

Sl.	Name of Hon'ble Judges	States/Districts
01.	Hon'ble Mr. Justice M.R. Pathak	Udaiguri, Karbi Anglong Dima Hasao and Tinsukia.
02.	Hon'ble Mrs. Justice Rumi Kumari Phukan	Chirrang, Bongaigaon and Kokrajhar

Portfolio Judges of the rest of the Districts remain the same as per earlier Notification.

This Order will come into force with immediate effect.

By Order,

Sd/- H.K. Sarma,

**REGISTRAR GENERAL**

**Memo No. III - 13/ 2006/ 3913 /G Dated : 13<sup>th</sup> February, 2017**

**Copy to:**

- 1) The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar, ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar, ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9) The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
- 10) The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati
- 11) The P.S. to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
- 13) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 14) The Court Officer, No. 1 & 2, Gauhati High Court, Guwahati
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 16) The Court Manager, Gauhati High Court, Guwahati.
- 17) The Chief Security Officer, Gauhati High Court, Guwahati.

**REGISTRAR GENERAL**

13/2/17  
CD 13/2/17

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**LIST OF PORTFOLIO JUDGES**  
(As on 13.02.2017)

Sl.	Name of Hon'ble Judges	States/Districts
01.	Hon'ble Mr. Justice A.K. Goswami	Arunachal Pradesh, Lakhimpur, Dhemaji, Sonitpur, Kamrup and Kamrup (Metro)
02.	Hon'ble Mr. Justice Ujjal Bhuyan	Nalbari, Darrang, Dhubri, Jorhat and Golaghat.
03.	Hon'ble Mr. Justice L.S. Jamir	Nagaland's Mon, Mokokchung, Longleng, Tuensung and Wokha.
04.	Hon'ble Mr. Justice M.R. Pathak	Udalguri, Karbi Anglong, Dima Hasao and Tinsukia.
05.	Hon'ble Mr. Justice Manojit Bhuyan	Sivasagar, Nagaon and Barpeta.
06.	Hon'ble Mr. Justice Michael Zothankhuma	Mizoram
07.	Hon'ble Mr. Justice Suman Shyam	Dibrugarh, Cachar, Karimganj and Hailakandi.
08.	Hon'ble Mr. Justice Paran Kumar Phukan	Morigaon and Goalpara
09.	Hon'ble Mrs. Justice Rumi Kumari Phukan	Chirrang, Bongaigaon and Kokrajhar,
10.	Hon'ble Mr. Justice Songkhupchung Serto	Nagaland's Peren, Dimapur, Kohima, Phek, Kiphire, Zunheboto.

**Note:** Matters relating to Kohima Bench of the Gauhati High Court which require approval of Hon'ble the Chief Justice, shall be placed before Hon'ble the Chief Justice through the Hon'ble JAD.